NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 86/9/HDB/2018
NAME OF THE COMPANY	Aliens Developers (p) Ltd
NAME OF THE PETITIONER(S)	Ankur Mittai & Another
NAME OF THE RESPONDENT(S)	Aliens Developers (p) Ltd
UNDER SECTION	Sec 9 Of IBC
	· A.

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Appowers	Coccusel	9866709054	ma
PIR gama Rao	Couniel	8019564704	Medi

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.V.Appa Rao along with Mr.P.V.Rama Rao, Learned counsels for the Petitioner; permitted to take personal notice to the Respondent.

Post the case on 22.03.2018.

Member (T)

Member (J)